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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Review Application No.180/00040/2018
in Original Application No.180/00330/2018**

Friday, this the 3rd day of August, 2018

CORAM:

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. The Commander Works Engineer (NW),
Military Engineer Services,
Kataribagh, Naval Base (P.O),
Kochi- 682 004.
2. The Chief Engineer,
Head Quarters, Southern Command,
Pune – 411 001.
3. The Engineer-in-Chief,
Engineer-in-Chief's Branch,
Kashmir House, DHQ (P.O), Rajaji Marg,
New Delhi- 110 011.
4. The Principal Controller of Defence Accounts,
Allahabad, Utterpradesh-211 001.
5. Union of India
represented by its Secretary,
Ministry of Defence, South Block,
New Delhi- 110 011.

...Review Applicants

(By Advocate Mr.K Kesavankutty,ACGSC)

V e r s u s

Smt.Sarada Prabhakaran, (MES/112440)
W/o.late M.K.Prabhakaran (Caneman) (Retd.)
Aged 81 years (PPO No.C/Eng./10555/94)
Padanilathu House, (P.O.) Nettur, Ernakulam
Kochi-682 040.

...Review Respondent

(By Advocate Mr.P.K.Madhusoodhanan)

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This Review Application having been heard on 1st August 2018 the Tribunal on 3rd August 2018 delivered the following :

ORDER

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The Review Application has been filed by the respondents in the O.A seeking a re-hearing of the O.A. It is submitted that on the due date of hearing since the counsel was engaged in the Hon'ble High Court, he was not able to reach the Tribunal when the case was taken up. Hence he prayed that the O.A may be re-heard.

2. For the reasons stated in the application, the R.A is allowed. The order dated 04.06.2018 in O.A.No.180/330/2018 is recalled. List the O.A for hearing on 16.8.2018.

(Dated this the 3rd day of August 2018)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in R.A.No.180/00040/2018 in O.A.No.180/00330/2018

- 1. Annexure RA-1** – True copy of the order dated 4.6.2018 in O.A.No.330/2018 of the Hon'ble Central Administrative Tribunal, Ernakulam Bench.
 - 2. Annexure RA-2** – True copy of the reply statement dated 1.6.2018 of the review applicants (respondent in the O.A.)
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